

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 142

IA(COMPANIES.ACT)/9(CH)2024
And
CP/83(CH)2022

IN THE MATTER OF:

Ruchika Sharma

...

Petitioner

Versus

**Padam Homecare (India) Private ...
Limited**

Respondent

Under Section: 241(1), 242(4), 424(3), CA 2013

Order delivered on 26.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 07.06.2024.

Sd/-
Court Officer